

ANNEXURE-8

Name of the Corporate Debtor: Venkat Estates Private Limited

Date of Commencement of CIRP - 04.06.2025 Case No. CP (IB) 88/BB/2025

List of Creditors As on 09.07.2025

List of Operational Creditors (Other than workmen and employees and Government Dues)

(Amount in INR Lakhs)														
S.No	Name of the Creditors	Details of claim Received		Details of claim admitted					Amount of any mutual dues, that may be set off			Amount of claim under verification	Remarks if any	
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by guarantee	Whether Related Party	% of Voting Share	Amount of Contingent claim					
1	Govind Reddy And Yashodamma	25.06.2025	461.81	461.81	Form B - Land Owner	[*]	[*]	0	0	0	0		[*] Land Owner (LO) is the party to the Joint Development Agreement (JDA) signed by Corporate Debtor (CD) and LO	
2	A Raghavendra Rao & Associates	24.06.2025	8.85	8.85	Form B Consultation Service to CD	No	No	0	0	0	0		CD - Consultation Services	
	Total		470.66	470.66										

**For Venkat Estates Private Limited
The Company Under CIRP**

CS Raghunathan Krishnasamy
M.Com, FCMA, FCS, FIP
Resolution Professional
NCLT Case No. CP/IB/88 of 2025